

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :25/10/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/32456/2025 BLAPL/11194/2025	JALAL UDDIN KHAN @ RAJA VS STATE OF ODISHA	AKSHAYA KUMAR SUBUDHI VS	BADABAZAR /364 /2025 S.D.J.M.,BERHAMPUR(Ganjam) GR/0002041/2025
2	D-BLAPL/32466/2025 BLAPL/11195/2025	PASCAEL TOPPNO VS STATE OF ODISHA	DIPANKAR ACHARYA VS	TANGARPALI /43 /2024 AD-HOC A.D.J. (FTSC),ROURKELA(Sund Spl/0000017/2024
3	D-BLAPL/32467/2025 BLAPL/11196/2025	PRITI KHARA @ PRETI KHARA VS STATE OF ODISHA	ARIJEET MISHRA VS	POTTANGI /47 /2025 S.D.J.M.,KORAPUT(Koraput) GR/0000351/2025
4	D-BLAPL/32470/2025 BLAPL/11197/2025	DUMARI MUNDA @ GAMARI MUNDA VS STATE OF ODISHA	ARIJEET MISHRA VS	SUKINDA /48 /2025 G.N CUM J.M.F.C., SUKINDA(Jajapur) CT/0000105/2025
5	D-BLAPL/32513/2025 BLAPL/11198/2025	RAJU S. VS STATE OF ODISHA	DAYANIDHI MISHRA VS	MOHANA /114 /2023 SPECIAL JUDGE,PARLAKHEMUNDI(Gaj Spl/0000075/2023
6	D-BLAPL/32521/2025 BLAPL/11199/2025	PAPA @ PARESH KUMAR DAS @ PARESH DAS VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	KHANTAPADA /231 /2025 J.M.F.C. BALASORE(RURAL)(Baleshwar) CT/0000620/2025
7	D-BLAPL/32522/2025 BLAPL/11200/2025	PAPU @ TANGO @ RAJESH SAHU VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	TALCHER TOWN /974 /2025 S.D.J.M. CIVIL JUDGE (JD),TALCHER(A GR/0001725/2025
8	D-BLAPL/32614/2025 BLAPL/11201/2025	TUKUNA BEHERA VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	BADAGADA /154 /2025 A.D.J.,ASKA(Ganjam) ST/0000342/2025
9	D-BLAPL/32616/2025 BLAPL/11202/2025	KUMAR DILIP VS UNION OF INDIA (NCB)	SIDHARTHA SANKAR RAY (2) VS	NCB BHUBANESWAR /5 /2023 3RD A.D.J., BHUBANESWAR(Khordha) TR/0000300/2023
10	D-BLAPL/32618/2025 BLAPL/11203/2025	GANGULI BALIARSINGH VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	TUMUDIBANDHA /80 /2024 SPECIAL JUDGE (POCSO), PHULBANI(K Spl/0000003/2025
11	D-BLAPL/32472/2025 BLAPL/11204/2025	SANJAY @ BHASKAR HARIJAN VS STATE OF ODISHA	ARIJEET MISHRA VS	B.SINGHPUR /15 /2025 J.M.F.C.,BORIGUMMA(Koraput) GR/0000045/2025

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12	D-BLAPL/31768/2025 BLAPL/11205/2025	BABU GIRI @ DEEPAK KUMAR GIRI VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	SINGLA /150 /2025 J.M.F.C.,BASTA(Baleshwar) CT/0000531/2025
13	D-BLAPL/32473/2025 BLAPL/11206/2025	KRUSHNA NAYAK VS STATE OF ODISHA	ARIJEET MISHRA VS	BOIPARIGUDA /45 /2025 S.D.J.M.-CIVIL JUDGE (JD),JEYPORE(Ko GR/0000183/2025
14	D-BLAPL/32074/2025 BLAPL/11207/2025	SANTOSH KUMAR NAYAK @ GULU VS STATE OF ODISHA	MANDAKINI PANDA VS	SEA BEACH /77 /2024 3RD ADDL. DISTRICT JUDGE,PURI(Puri) ST/0000019/2024
15	D-BLAPL/32360/2025 BLAPL/11208/2025	AMIT KUMAR SHARMA VS STATE OF ODISHA	BISWARANJAN DALAI VS	JHARSUGUDA /197 /2023 A.D.J.,JHARSUGUDA(Jharsuguda) CT/0000097/2023
16	D-BLAPL/32381/2025 BLAPL/11209/2025	REKHA DEVI VS STATE OF ODISHA	SK. ZAFARULLA VS	G.R.P.S. /30 /2025 SPECIAL JUDGE,BHADRAK(Bhadrak) Spl/0000011/2025
17	D-BLAPL/32844/2025 BLAPL/11210/2025	B. SHIBA PATRA VS STATE OF ODISHA	TAPAN KUMAR BISWAL VS	KABISURYANAGAR /559 /2025 J.M.F.C.,KABISURYANAGAR(Ganjam) GR/0000554/2025
18	D-BLAPL/32410/2025 BLAPL/11211/2025	LINGARAJ REDDY VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	//0 SPECIAL JUDGE,CHATRAPUR(Ganjam) 2(A)CC/0000013/2025
19	D-BLAPL/32429/2025 BLAPL/11212/2025	SRIKANTA @ SRIKANT PRADHAN VS STATE OF ODISHA	JUDHISTHIR SAHOO VS	// SPECIAL JUDGE,BHANJANAGAR(Ganjam) 2(A)CC/0000022/2025
20	D-BLAPL/31962/2025 BLAPL/11213/2025	SUJIT BEHERA VS STATE OF ODISHA	BIBHUTI BHUSAN BEHERA VS	BANARAPAL /287 /2025 SPECIAL JUDGE,ANGUL(Anugul) Spl/0000017/2025
21	D-BLAPL/32432/2025 BLAPL/11214/2025	DEBASISH PRADHAN @ DEBASIS PRADHAN VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	PHULBANI TOWN /348 /2025 SPECIAL JUDGE (POCSO), PHULBANI(K Spl/0000059/2025
22	D-BLAPL/31555/2025 BLAPL/11215/2025	NITESH SAHU VS STATE OF ODISHA	RITURANJAN CHHOTARAY VS	JHARBANDH /101 /2025 S.D.J.M.,PADAMPUR(Bargarh) GR/0000876/2025
23	D-BLAPL/32448/2025	SUBASISH BASANTARAY	PRAMOD KUMAR ROUT	NISCHINTAKOILI /196 /2025

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	BLAPL/11216/2025	VS STATE OF ODISHA	VS	J.M.F.C.,NISCHINTAKOILI(Cuttack) GR/0000379/2025
24	D-BLAPL/32527/2025 BLAPL/11217/2025	BABULU @ KAMAL LOCHAN NAIK VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	KHAMAR /397 /2025 SPECIAL JUDGE (POCSO), ANGUL(Anug Spl/0000057/2025
25	D-BLAPL/32545/2025 BLAPL/11218/2025	SANA @ SANATAN PRADHAN VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	PURUSHOTTAMPUR /234 /2024 A.D.J.,CHATRAPUR(Ganjam) ST/0000219/2024
26	D-BLAPL/32550/2025 BLAPL/11219/2025	MUKESH SINGH VS STATE OF ODISHA	BISWAJIT NAYAK VS	//0 SPECIAL JUDGE,SONEPUR(Sonepur) SPL. 2(a)C.C./0000028/2025
27	D-BLAPL/32485/2025 BLAPL/11220/2025	SIMS @ RITESH GOUDA VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE TOWN /264 /2025 S.D.J.M.-CIVIL JUDGE (JD),JEYPORE(Ko GR/0000769/2025
28	D-BLAPL/32556/2025 BLAPL/11221/2025	GAJNI @ MD. SAHID KHAN VS STATE OF ODISHA	BHARAT BHUSAN ROURAY VS	RAJGANGPUR /456 /2025 SPECIAL JUDGE, SUNDARGARH(Sundar Spl/0000115/2025
29	D-BLAPL/32386/2025 BLAPL/11222/2025	RAJA NAYKAR VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	// SPECIAL JUDGE, KALAHANDI(Kalahand 2(A)CC/0000025/2025
30	D-BLAPL/32524/2025 BLAPL/11223/2025	BHAGIRATHI MOHARANA VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	TALCHER TOWN /677 /2025 S.D.J.M. CIVIL JUDGE (JD),TALCHER(A GR/0001285/2025
31	D-BLAPL/31851/2025 BLAPL/11224/2025	SK.KURBAN @ LALTU@ NALTU KHAN VS STATE OF ODISHA	BABITA DAS VS	TALCHER TOWN /419 /2025 SPECIAL JUDGE,TALCHER(Anugul) Spl/0000003/2025
32	D-BLAPL/32289/2025 BLAPL/11225/2025	BISWAJIT PRADHAN VS STATE OF ODISHA	SUBHANKAR ROUT VS	DARGHA BAZAR /244 /2025 J.M.F.C.(II),CUTTACK(Cuttack) GR/0001489/2025
33	D-BLAPL/32534/2025 BLAPL/11226/2025	K. HARS VARDHAN VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	JHARSUGUDA SADAR /225 /2025 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARS CT/0001146/2025
34	D-BLAPL/32480/2025 BLAPL/11227/2025	SUNAM NAYAK VS	ARIJEET MISHRA VS	B.SINGHPUR /15 /2025 J.M.F.C.,BORIGUMMA(Koraput)

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35	D-BLAPL/32481/2025 BLAPL/11228/2025	STATE OF ODISHA ABHISHEK KUMAR VS	RASHMI RANJAN DAS VS	GR/000045/2025 CYBER CRIME AND ECONOMIC OFFEN S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(B
36	D-BLAPL/32701/2025 BLAPL/11229/2025	STATE OF ODISHA SHYAMA GHANA KASI VS	RAGHUNATH BISWAL VS	GR/0000239/2025 AMBADOLA /167 /2025 A.D.J.,CUM SPECIAL JUDGE,BISSAMCU
37	D-BLAPL/32562/2025 BLAPL/11230/2025	STATE OF ODISHA RAJESH NAGABANSHA @ N.RAJESH VS	ASHOK DAS VS	TR/0000013/2025 //0
38	D-BLAPL/32675/2025 BLAPL/11231/2025	STATE OF ODISHA ANIMA PRAMANIK VS	PARTHA SARATHI DAS VS	S.D.J.M.-CIVIL JUDGE (JD),PARALAKHE 2(B)CC/000004/2025 //
39	D-BLAPL/32596/2025 BLAPL/11232/2025	STATE OF ODISHA PULU PRITAM KANHAR VS	DIBYA JYOTI SAHOO VS	DISTRICT & SESIONS JUDGE,BHUBANE TR/0000268/2025 //
40	D-BLAPL/32678/2025 BLAPL/11233/2025	STATE OF ODISHA AMULYA SWAIN @ AMULYA KUMAR SWAIN VS	PRAKASH KUMAR BEURA VS	SPECIAL JUDGE,JHARSUGUDA(Jharsugu 2(A)CC/0000041/2025 KHUNTUNI /37 /2024
41	D-BLAPL/32683/2025 BLAPL/11234/2025	STATE OF ODISHA JAGA DAS VS	DEEPAK KU SAHOO VS	S.D.J.M.-CIVIL JUDGE (JD),ATHGARH(C CT/0000132/2024 PATKURA /168 /2025
42	D-BLAPL/32689/2025 BLAPL/11235/2025	STATE OF ODISHA CHANDRAKANTA DALABEHERA VS	BHABANI SHANKAR DASPARIDA VS	S.D.J.M.,KENDRAPARA(Kendrapara) GR/0001875/2025 //0
43	D-BLAPL/32598/2025 BLAPL/11236/2025	STATE OF ODISHA NALI @ LALIN MOHANTY VS	SURYAKANTA DASH VS	SPECIAL JUDGE,NAYAGARH(Nayagarh) SPL. 2(a)C.C./0000019/2025 BERHAMPUR /112 /2025
44	D-BLAPL/32690/2025 BLAPL/11237/2025	STATE OF ODISHA KALANDI PALAI VS	BHABANI SHANKAR DASPARIDA VS	S.D.J.M.,NILAGIRI(Baleshwar) CT/0000527/2025 DHUSURI /283 /2024
45	D-BLAPL/32692/2025 BLAPL/11238/2025	STATE OF ODISHA MANASH KARJI VS	BIRENDRA KUMAR PARDHI VS	SPECIAL JUDGE (POCSO), BHADRAK(B Spl/0000067/2024 THAKURMUNDA /45 /2024
		STATE OF ODISHA		A.D.J.,KARANJIA(Mayurbhanj) ST/0000064/2024

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46	D-BLAPL/32599/2025 BLAPL/11239/2025	LAXMI PAL VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	//0 SPECIAL JUDGE,JHARSUGUDA(Jharsuguda) 2(A)CC/0000020/2025
47	D-BLAPL/32603/2025 BLAPL/11240/2025	BIKASHA @ BIKASH RANA VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	//0 SPECIAL JUDGE,JHARSUGUDA(Jharsuguda) 2(A)CC/0000040/2025
48	D-BLAPL/32567/2025 BLAPL/11241/2025	NADAGANA MANMADHA @ N. MANMADHA VS STATE OF ODISHA	ASHOK DAS VS	//0 S.D.J.M.-CIVIL JUDGE (JD),PARALAKHEMUNDA 2(B)CC/0000004/2025
49	D-BLAPL/32580/2025 BLAPL/11242/2025	BABULU KUMAR NISHAD VS STATE OF ODISHA	RAJESH KUMAR MAHAPATRA VS	//0 SPECIAL JUDGE,ANGUL(Anugul) Spl/0000026/2025
50	D-BLAPL/32700/2025 BLAPL/11243/2025	LITU @ ASISH NAIK VS STATE OF ODISHA	CHIRANJIB ROUT VS	TALCHER TOWN /619 /2025 S.D.J.M. CIVIL JUDGE (JD),TALCHER(Anugul) GR/0001163/2025
51	D-BLAPL/32702/2025 BLAPL/11244/2025	KRISHNA @ KRUSHNA NAG VS STATE OF ODISHA	AMIT BISWAL VS	SPL.TASK FORCE /22 /2024 SPECIAL JUDGE,DEOGARH(Debagarh) Spl/0000026/2024
52	D-CMAPL/39451/2025 CMAPL/316/2025	RAMA CHANDRA BEHERA VS SUNIL KUMAR BANSAL, IPS	ADV. VS	// () //
53	D-CMP/42918/2025 CMP/1714/2025	SUNANDA ROUT VS RABINDRA ROUT	AJIT CHANDRA MOHAPATRA VS	// A.D.J.,SALIPUR(Cuttack) Fao/0000017/2025
54	D-CMP/43179/2025 CMP/1715/2025	SURENDRANATH BARAL VS BALARAM BEHERA	SAMBEET PATTANAYAK VS	// 1ST A.D.J., PURI(Puri) Fao/0000056/2023
55	D-CMP/43291/2025 CMP/1716/2025	PURNA CHANDRA DAS VS RAGHUNATHA DAS	SATYABRATA DAS VS	// CIVIL JUDGE(JD) CUM JMFC, ERSAMA, CS/0000027/2018
56	D-CMP/43416/2025 CMP/1717/2025	KUNI SAHANI VS BASANTA KUMARI MOHANTY	BIKRAM SENAPATI VS	// GRAMA NYAYADHIKARI,PURI(Puri) CS/0000167/1995
57	D-CMP/43409/2025	DAMBUDHA GOND	ABINASH ROURAY	//

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	CMP/1718/2025	VS RAIMANI MAJHI	VS	CIVIL JUDGE (SD),DHARAMGARH(Kala CMA/0000035/2024
58	D-CONTC/42283/2025 CONTC/5012/2025	BIJAYA KUMAR DASH VS ARAVIND AGRAWAL,COMMNR.-CUM-SECY.,HIGHER EDUCATION DEPT,ODISHA	AMIYA RANJAN SETHY VS	// ()
59	D-CONTC/43162/2025 CONTC/5013/2025	BHAGIRATHI ACHARYA VS USHA PADHI, I.A.S.	LAXMIKANTA MOHANTY VS	// ()
60	D-CONTC/42389/2025 CONTC/5014/2025	SARATA KUMAR DASH@SHARAT KUMAR DASH VS ARINDAM DAKUA, IAS	MANOJ PANIGRAHI VS	// ()
61	D-CONTC/42607/2025 CONTC/5015/2025	VIJAYANANDA PARICHA VS ARVIND AGRAWAL,IAS	RAKESH KUMAR SARANGI VS	// ()
62	D-CONTC/43165/2025 CONTC/5016/2025	SANGRAM KISHORE SAHOO VS MANSI NIMBHAL IAS	ADV. VS	// ()
63	D-CONTC/43242/2025 CONTC/5017/2025	PRAMOD KUMAR NAYAK VS V. KEERTHI VASAN I.A.S.	ADV. VS	// ()
64	D-CONTC/43256/2025 CONTC/5018/2025	SIBARAM NAYAK VS PRATIBHA DORA THE REGISTRAR ,OUAT,BBSR	ADV. VS	// ()
65	D-CONTC/43361/2025 CONTC/5019/2025	DHANESWAR NAYAK VS DEO RANJAN KUMAR SINGH,COMM-CUM-SECRETARY	ADV. VS	// ()
66	D-CONTC/42942/2025 CONTC/5020/2025	SANJEEB KUMAR SAHU VS B.PARAMESWARAN,IAS	ADV. VS	// ()
67	D-CONTC/42981/2025 CONTC/5021/2025	A.HEMALATA VS RAJ KISHORE PATTANAYAK,TAHASILDAR,KUKUDAKHANDI,GANJAM	ADV. VS	// ()
68	D-CONTC/42986/2025 CONTC/5022/2025	SAROJA KUMAR SAHOO VS	ADV. VS	// ()

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69	D-CONTC/43039/2025 CONTC/5023/2025	CHITTARANAJN PANDEY,D.E.O,NAYAGARH ABDUL BARI VS SALMA MAJHI,TAHASILDAR,ROURKELA TAHASIL,SUNDARGARH	ADV. VS	// // ()
70	D-CONTC/43082/2025 CONTC/5024/2025	JYOTISH KUMAR JENA VS VINIT AGRAWAL, IPS	SANKARACHARYA CHOUDHURY VS	// () //
71	D-CONTC/43040/2025 CONTC/5025/2025	HANDA TANTY VS SALMA MAJHI,TAHASILDAR,ROURKELA TAHASIL,SUNDARGARH	ADV. VS	// () //
72	D-CONTC/43043/2025 CONTC/5026/2025	DR.AKULANANDA MALLICK VS BIRENDRA KORKORA,IAS	SANTOSH KUMAR SWAIN VS	// () //
73	D-CONTC/43086/2025 CONTC/5027/2025	PRIYANKA PRIYADARSHINI PARIDA VS VINIT AGRAWAL, IPS	SANKARACHARYA CHOUDHURY VS	// () //
74	D-CONTC/43080/2025 CONTC/5028/2025	HARIHARA SAHOO VS SANJAY KUMAR PANDA,OAS	ADV. VS	// () //
75	D-CONTC/43090/2025 CONTC/5029/2025	RAJENDRA PRASAD SAHOO VS BIJAYA KUMAR PATRA,BEO,NAKTIDEUL,SAMBALPUR	ADV. VS	// () //
76	D-CONTC/43093/2025 CONTC/5030/2025	PRAVAKAR NANDA VS DIPAK KUMAR PARHI,OES,DEO,PURI	ADV. VS	// () //
77	D-CONTC/43151/2025 CONTC/5031/2025	BASANTA KUMAR LENKA VS DEORANJAN KUMAR SINGH, IAS	ADV VS	// () //
78	D-CONTC/42189/2025 CONTC/5032/2025	RAGHUNATH BISWAL VS ANANYA DAS,IAS	ADV. VS	// () //
79	D-CONTC/42199/2025 CONTC/5033/2025	SABITA KUMARI PANDA VS SATYABRATA SAHU,IAS	ADV. VS	// () //

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80	D-CONTC/41069/2025 CONTC/5034/2025	KAILASH CHANDRA PRUSTY VS BINITA SENAPATI, DISTRICT EDUCATION OFFICER,DHENKANAL	GHANASHYAM MUDULI VS	// 0 //
81	D-CONTC/42250/2025 CONTC/5035/2025	MAHESH KUMAR NAYAK VS GIRISH S.N.,IAS	ADV. VS	// 0 //
82	D-CONTC/41088/2025 CONTC/5036/2025	MOHAN CHARAN MALLICK VS SANJAYA KUMAR SINGH, I.A.S. COMNR CUM SECY	CHANDAN KUMAR SAHOO VS	// 0 //
83	D-CONTC/41094/2025 CONTC/5037/2025	DHARANIDHAR DAS VS SANJAYA KUMAR SINGH, I.A.S. COMNR CUM SECY	CHANDAN KUMAR SAHOO VS	// 0 //
84	D-CONTC/41437/2025 CONTC/5038/2025	LOKANATH DORA VS SWATHY S KUMAR,IPS	ADV. VS	// 0 //
85	D-CONTC/42605/2025 CONTC/5039/2025	RATNAKAR DAS VS ARVIND AGARWAL,IAS	RAKESH KUMAR SARANGI VS	// 0 //
86	D-CONTC/41669/2025 CONTC/5040/2025	MAMATA MALLICK VS VINAY BHARATI, BRANCH MANAGER CANARA BANK PARADEEP BRANCH PARADEEP	BISWARANJAN DALAI VS	// 0 //
87	D-CONTC/43154/2025 CONTC/5041/2025	SANAMATI MADKAMI VS PROF. AKHILESH MISHRA,CHAIRMAN NATIONAL INSTITUTE OF OPEN SCHOOLING, UTTAR PRADESH	ADV VS	// 0 //
88	D-CONTC/43215/2025 CONTC/5042/2025	LALATENDU PAL VS NIRAJAN BARIK, OAS	ADV. VS	// 0 //
89	D-CONTC/43236/2025 CONTC/5043/2025	RANAJIT PATTNAIK VS DR.DEEPAK KUMAR ROUTHAY,DIRECTOR,ACHARYA HARIHAR REGIONAL CANCER CENTRE,CUTTACK	SAMEER KUMAR DAS VS	// 0 //
90	D-CONTC/43273/2025 CONTC/5044/2025	SURESH CHANDRA MURMU VS ANU GARG, IAS	ADV VS	// 0 //
91	D-CONTC/43414/2025	SAYAD ZABIHULLAH	ADV.	//

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	CONTC/5045/2025	VS DEBODUTTA PRADHAN,TAHASILDAR,SADAR,CUTTACK	VS	() //
92	D-CONTC/43739/2025 CONTC/5046/2025	KANHU CHARAN KARNA VS ASHOV RANJAN MALL,OES II	ADV. VS	// () //
93	D-CONTC/43742/2025 CONTC/5047/2025	JYOTSNALATA JENA VS PRIYANKA BEHERA,OES-II	Adv. VS	// () //
94	D-CONTC/42427/2025 CONTC/5048/2025	KAMPABHAI VOCATIONAL TRAINING INSTITUTE LIMITED., BBSR VS ANANYA DAS, IAS	ADV VS	// () //
95	D-CONTC/43257/2025 CONTC/5049/2025	DASARATHI PRADHAN VS PRATIBHA DORA,REGISTRAR,OUAT,BBSR,KHURDA	ADV. VS	// () //
96	D-CONTC/43260/2025 CONTC/5050/2025	GOPAL GOUDA VS PRATIBHA DORA,REGISTRAR,OUAT,BBSR,KHURDA	ADV. VS	// () //
97	D-CONTC/43262/2025 CONTC/5051/2025	RABINDRA KUMAR PRADHAN VS PRATIBHA DORA,REGISTRAR,OUAT,BBSR,KHURDA	ADV. VS	// () //
98	D-CONTC/43264/2025 CONTC/5052/2025	M/S STAPATI INTERIORS PVT. LTD.,PURI VS RISHI SINGH,CHAIRMAN,O.G.B,BBSR,KHORDHA	ADV. VS	// () //
99	D-CONTR/31570/2025 CONTR/28/2025	MITARANI PARIDA VS BIJAYA KUMAR MALLICK,IIC , CRR I P.S, CUTTACK	ADV. VS	//0 () //
100	D-CRLA/20940/2025 CRLA/1207/2025	RAILA KHORA VS STATE OF ODISHA	AMARESH DAS VS	JEYPORE TOWN /226 /2017 DISTRICT & SESIONS JUDGE,JEYPORE CT/0000129/2017
101	D-CRLA/31562/2025 CRLA/1208/2025	SNEHASIS MISHRA VS STATE OF ODISHA	GYANA RANJAN MAHAPATRA VS	LAXMISAGAR P.S. /152 /2017 AD-HOC A.D.J.(FTSC),BHUBANESWAR TR/0001219/2017
102	D-CRLA/32533/2025 CRLA/1209/2025	RANJIT NAYAK VS	SURYAKANTA DWIBEDI VS	NAYAGARH /69 /2023 SPECIAL JUDGE (POCSO), NAYAGARH

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103	D-CRLMA/21656/2025 CRLMA/153/2025	STATE OF ODISHA GAUTAM BUDHA SITARAM VS BHARATI BEHERA	ARJUNA CHARANA BEHERA VS	TR/0000113/2023 //0 JUDGE FAMILY COURT,BHUBANESWA Crp/0000130/2011
104	D-CRLMA/32542/2025 CRLMA/154/2025	GOPAL KRISHNA DASH VS STATE OF ODISHA	ADV. VS	INFOCITY PS /375 /2025 (//
105	D-CRLMC/30815/2025 CRLMC/4425/2025	RINKOJINI SWAIN VS TEJOSWINI PATRA	MANAS KUMAR CHAND VS	//0 S.D.J.M.,BHADRAK(Bhadrak) DV M.C./0000231/2024
106	D-CRLMC/32045/2025 CRLMC/4426/2025	SATYA NARAYAN MISHRA VS STATE OF ODISHA	HEMANTA KUMAR MOHANTA VS	BARIPADA TOWN /309 /2013 S.D.J.M.-CIVIL JUDGE (JD),BARIPADA(M GR/0001546/2013
107	D-CRLMC/32316/2025 CRLMC/4427/2025	ASHISH KUMAR BARIK VS STATE OF ODISHA	RAKESH KUMAR DAS VS	SPL.TASK FORCE /22 /2024 SPECIAL JUDGE,DEOGARH(Debagarh) Spl/0000026/2024
108	D-CRLMC/32554/2025 CRLMC/4428/2025	MITU@ABHAYA KUMAR MOHANTY VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	PIPLI /62 /2016 J.M.F.C.,PIPLI(Puri) GR/0000099/2016
109	D-CRLMC/29153/2025 CRLMC/4429/2025	DASARATHI DASH VS ASHOK KUMAR SINGH	BHABANI SANKAR MISHRA VS	//0 S.D.J.M.,JAJPUR(Jajapur) ICC/0000228/2014
110	D-CRLMC/29362/2025 CRLMC/4430/2025	SMRUTI RANJAN DAS VS STATE OF ODISHA	SK. ZAFARULLA VS	//0 2ND A.D.J.,ROURKELA(Sundargarh) SPL. 2(a)C.C./0000001/2018
111	D-CRLMC/30188/2025 CRLMC/4431/2025	PRAKASH CHANDRA BARAL VS STATE OF ODISHA	GIRIJA SANKAR NAYAK VS	// 1ST A.D.J., CUTTACK(Cuttack) CRREV/0000038/2025
112	D-CRLMC/31794/2025 CRLMC/4432/2025	SAHAILENDRA DESHINAYAK VS STATE OF ODISHA	DUSHMANTA SAHOO VS	GARBANDHA /7 /2025 SPECIAL JUDGE,PARLAKHEMUNDI(Gaj Spl/0000032/2025
113	D-CRLMC/32004/2025 CRLMC/4433/2025	MADHUSMITA JENA VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	SAHID NAGAR P.S. /183 /2015 PRESIDING OFFICER, DESIGNATED CO CT/0000014/2016

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114	D-CRLMC/32638/2025 CRLMC/4434/2025	PRIYABRATA BADAJENA VS STATE OF ODISHA	SAMBEET PATTANAYAK VS	BALANGA /77 /2016 J.M.F.C.,NIMAPARA(Puri) GR/0000567/2016
115	D-CRLMP/32079/2025 CRLMP/1401/2025	BRUNDABATI BIDIKA VS PABITRA GANTA	GOPINATH MISHRA VS	//0 () //
116	D-CRLMP/31414/2025 CRLMP/1402/2025	USHARANE BEHERA VS STATE OF ODISHA	RANJAN KUMAR ROUT VS	//0 () //
117	D-CRLMP/31823/2025 CRLMP/1403/2025	AKSHOBYA KUMAR MOHAPATRA VS STATE OF ODISHA	MANORANJAN PADHI VS	//0 () //
118	D-CRLMP/31972/2025 CRLMP/1404/2025	YUVRAJ SHAM MANE VS STATE OF ODISHA	SHYAM MANOHAR VS	KALIMELA /198 /2023 () //
119	D-CRLMP/32654/2025 CRLMP/1405/2025	SANTOSH KUMAR SAHOO VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0 () //
120	D-CRLMP/32685/2025 CRLMP/1406/2025	SASMITA MOHAPATRA VS STATE OF ODISHA	MOHAMMED RIAZ VS	NADANAKANAN P.S. /270 /2025 () //
121	D-FAO/43476/2025 FAO/469/2025	D.M., M/S. ORIENTAL INSURANCE CO.LTD., BBSR VS AKASH@DHANANJAYA JENA	ADAM ALI KHAN VS	// COMNR.FOR EMPLOYEES COMP./ASST EC/0000159/2021
122	D-MACA/43482/2025 MACA/1135/2025	THE BRANCH MANAGER, CHOLAMANDALAM M/S. GENERAL INSURANCE COMPANY LIMITED, KHAMENAI VS SAKUNTALA KISHAN	ADAM KEDKHE VS	// 2ND A.D.J.,ROURKELA(Sundargarh) Mac/0000094/2017
123	D-MACA/37556/2025 MACA/1136/2025	M/S. ORIENTAL INSURANCE CO. LTD.,GANJAM VS PRADEEP NAYAK	AMIT KUMAR NATH VS	// II MACT (SD),BERHAMPUR(Ganjam) Mac/0000073/2021
124	D-MACA/39366/2025 MACA/1137/2025	IFFCO TOKIO GENERAL INSURANCE CO. LTD.,BBSR VS DHRUBA MALLICK	RIMJHIMBALA PATI VS	// DISTRICT & SESSIONS JUDGE,BOUDH() Mac/0000030/2023
125	D-MACA/41111/2025	MANAGER LEGAL (CLAIMS), CHOLAMANDALAM M/S. GENERAL INSURANCE COMPANY LTD., BBSR	ADAM LAL VS	//

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	MACA/1138/2025	VS DALILATA SAHU	VS	3RD M.A.C.T., JAGATSINGHPUR(Jagatsinghpur) Mac/0000021/2018
126	D-MACA/35183/2025 MACA/1139/2025	MAGMA HDI GENERAL INSURANCE COMPANY LIMITED,BBSR VS JAGYANSENI DEHURI	ADAM ALI KHAN VS	// 2ND M.A.C.T.(ND),SAMBALPUR(Sambalpur) Mac/0000007/2024
127	D-MACA/41114/2025 MACA/1140/2025	MANAGER LEGAL(CLAIMS), CHOLAMANDALAM M/S. GENERAL INSURANCE COMPANY LTD., BBSR VS AHALYA DAS	ADAM ALI KHAN VS	// 3RD M.A.C.T., JAGATSINGHPUR(Jagatsinghpur) Mac/0000022/2018
128	D-MACA/41119/2025 MACA/1141/2025	MANAGER LEGAL(CLAIMS), CHOLAMANDALAM M/S. GENERAL INSURANCE COMPANY LTD., BBSR VS BABITA JENA	ADAM ALI KHAN VS	// 3RD M.A.C.T., JAGATSINGHPUR(Jagatsinghpur) Mac/0000025/2018
129	D-MACA/41124/2025 MACA/1142/2025	MANAGER LEGAL (CLAIMS), CHOLAMANDALAM M/S. GENERAL INSURANCE COMPANY LTD., BBSR VS TOFAN SAHU	ADAM ALI KHAN VS	// 3RD M.A.C.T., JAGATSINGHPUR(Jagatsinghpur) Mac/0000039/2018
130	D-MACA/43327/2025 MACA/1143/2025	D.M.,M/S. UNITED INDIA INSURANCE CO. LTD.,CUTTACK VS TAPASWINI PANDA	BIJOY DASMOHAPATRA VS	// 1ST M.A.C.T., CUTTACK(Cuttack) Mac/0000785/2019
131	D-MACA/40707/2025 MACA/1144/2025	NATIONAL INSURANCE CO. LTD., CUTTACK VS PITEI PRADHAN	MAHITOSH SINHA VS	// 3RD M.A.C.T,KENDRAPARA(Kendrapara) Mac/0000108/2019
132	D-MACA/41118/2025 MACA/1145/2025	MANAGER LEGAL (CLAIMS), CHOLAMANDALAM M/S. GENERAL INSURANCE COMPANY LTD., BBSR VS MAMATA SAHU	ADAM ALI KHAN VS	// 3RD M.A.C.T., JAGATSINGHPUR(Jagatsinghpur) Mac/0000023/2018
133	D-MATA/42053/2025 MATA/406/2025	ANITYA PRASAD DAS VS SAGARIKA MOHANTY	RUCHI RAJGARHIA VS	// JUDGE, FAMILY COURT, JAJPUR(Jajapur) CP/0000294/2022
134	D-MATA/35834/2025 MATA/407/2025	ANTARYAMI NAYAK VS GHANALATA DEHURY	JAJATI KESHARI KHUNTIA VS	// JUDGE, FAMILY COURT, SAMBALPUR(Sambalpur) CP/0000031/2024
135	D-MATA/41837/2025 MATA/408/2025	PAYAL HENS VS SURYAPRATAP MOHANTY	SARADA PRASAD DASH VS	// JUDGE FAMILY COURT, BARIPADA(Baripada) CP/0000372/2023
136	D-RPFAM/40991/2025 RPFAM/326/2025	RAMIYA RANJAN DASH VS	SUSANTA KUMAR NAYAK VS	// JUDGE FAMILY COURT,GANJAM(Ganja)

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137	D-RPFAM/41698/2025 RPFAM/327/2025	RASHMITA CHOUDHURY BASANTA KUMAR MUDULI VS ARATI MUDULI	GOPAL PRASAD JENA VS	Crp/0000071/2023 // JUDGE, FAMILY COURT, NAYAGARH(N CRLMP/0000121/2023
138	D-RPFAM/43542/2025 RPFAM/328/2025	DIPAK RANJAN SUTAR @ DEEPAK RANJAN SUTAR VS ARUNDHATI OJHA	GYANA RANJAN DHAL VS	// JUDGE, FAMILY COURT, JAJPUR(Jajapur Crp/0000184/2023
139	D-RPFAM/43421/2025 RPFAM/329/2025	SUKANTILATA BEHERA@SANKHUA VS BUDHIRAM BEHERA	PRASANTA KUMAR SAHOO VS	// JUDGE, FAMILY COURT, BHADRAK(Bh Crp/0000041/2023
140	D-RSA/43393/2025 RSA/534/2025	BUDUJ MAJHI VS GOVINDA MAJHI	PABITRA KUMAR NAYAK VS	// A.D.J.,RAIRANGAPUR(Mayurbhanj) RFA/0000022/2016
141	D-RSA/37523/2025 RSA/535/2025	SK.SIRAJUDDIN VS SK.ABU BAKAR	AMIT PRASAD BOSE VS	// DISTRICT & SESSIONS JUDGE,BHADRA RFA/0000021/2022
142	D-RSA/42864/2025 RSA/536/2025	JYOTIPRABHA PANIGRAHI VS RAIPUDI LOKANATH	ASHOK KUMAR PRADHAN VS	// A.D.J.,BERHAMPUR(Ganjam) RFA/0000096/2023
143	D-RSA/43404/2025 RSA/537/2025	SANJAY KUMAR SAHU VS AJI PRADHAN@JENA	PRATYUSHA NAIDU VS	// 3RD ADDL. DISTRICT JUDGE,PURI(Puri) RFA/0000002/2021
144	D-TRP(C)/43541/2025 TRP(C)/376/2025	SWAGATIKA PANDA VS JAYARAM KRISHNA RATH	BISWAJIT PASAYAT VS	// JUDGE FAMILY COURT,CUTTACK(Cutt CP/0000568/2025
145	D-WP(C)/43353/2025 WP(C)/30323/2025	MANORANJAN SRICHANDAN VS STATE OF ODISHA	AMITAV DAS VS	// () //
146	D-WP(C)/42571/2025 WP(C)/30324/2025	TAPAS KUMAR SAHOO VS STATE OF ODISHA	RAMAKANTA DAS VS	// () //
147	D-WP(C)/42814/2025 WP(C)/30325/2025	M/S LAL TRADES AND AGENCIES PVT.LTD, MAYURBHANJ VS UNION OF INDIA	SUBHANKAR ROUT VS	// () //

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148	D-WP(C)/42653/2025 WP(C)/30326/2025	DILLIP KUMAR MALLICK VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	// 0 //
149	D-WP(C)/42570/2025 WP(C)/30327/2025	DILIP KUMAR PATRA VS STATE OF ORISSA	RANJIT SAMAL VS	// 0 //
150	D-WP(C)/43735/2025 WP(C)/30328/2025	J.RANJIT KUMAR VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
151	D-WP(C)/42884/2025 WP(C)/30329/2025	SEBATI SAHU VS STATE OF ODISHA	DHANOJ KUMAR SAHOO VS	// 0 //
152	D-WP(C)/43881/2025 WP(C)/30330/2025	MANOJ KUMAR MOHANTY VS STATE OF ODISHA	DEBA KUMAR RATH VS	// 0 //
153	D-WP(C)/41127/2025 WP(C)/30331/2025	BIJAY KUMAR SAHU VS COMMISSIONER CUM SECY, GOVT OF ODISHA, BBSR	BINOD KUMAR HATI VS	// 0 //
154	D-WP(C)/43446/2025 WP(C)/30332/2025	KESHAB BEHERA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
155	D-WP(C)/43484/2025 WP(C)/30333/2025	DEBASMITA DAS VS STATE OF ODISHA	ADYASIDHI MISHRA VS	// 0 //
156	D-WP(C)/43451/2025 WP(C)/30334/2025	SARBESWAR PRADHAN VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
157	D-WP(C)/43486/2025 WP(C)/30335/2025	JITENDRA KUMAR SINGH VS STATE OF ODISHA	ADYASIDHI MISHRA VS	// 0 //
158	D-WP(C)/43452/2025 WP(C)/30336/2025	BIRABAR NAIK VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
159	D-WP(C)/43531/2025	SANJAY KUMAR PATRA	ADYASIDHI MISHRA	//

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	WP(C)/30337/2025	VS STATE OF ODISHA	VS	0 //
160	D-WP(C)/43453/2025 WP(C)/30338/2025	MANDAR BEHERA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
161	D-WP(C)/43532/2025 WP(C)/30339/2025	NARAYAN SAHU VS STATE OF ODISHA	ADYASIDHI MISHRA VS	// 0 //
162	D-WP(C)/43435/2025 WP(C)/30340/2025	AJAYA KUMAR SINGH VS STATE OF ODISHA	ADYASIDHI MISHRA VS	// 0 //
163	D-WP(C)/43492/2025 WP(C)/30341/2025	SAGAR KUMAR JENA VS STATE OF ODISHA	ADYASIDHI MISHRA VS	// 0 //
164	D-WP(C)/43465/2025 WP(C)/30342/2025	RAJENDRA KUMAR NANDA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
165	D-WP(C)/43436/2025 WP(C)/30343/2025	PRASHANT KUMAR BEHERA VS STATE OF ODISHA	ADYASIDHI MISHRA VS	// 0 //
166	D-WP(C)/43537/2025 WP(C)/30344/2025	KAHNU CHARAN NAYAK VS STATE OF ODISHA	ADYASIDHI MISHRA VS	// 0 //
167	D-WP(C)/43438/2025 WP(C)/30345/2025	SUBRATA KUMAR JAGADEV VS STATE OF ODISHA	ADYASIDHI MISHRA VS	// 0 //
168	D-WP(C)/43762/2025 WP(C)/30346/2025	DILLIP KUMAR LENKA VS THE ODISHA STATE COOPERATIVE MILK PRODUCERS FEDERATION LTD (OMFED), KHURDA	BISWA RANJAN MOHAPATRA VS	// 0 //
169	D-WP(C)/43194/2025 WP(C)/30347/2025	PRAFULLA KUMAR MALLICK VS STATE OF ODISHA	PITAMBAR PANDA VS	// 0 //
170	D-WP(C)/43504/2025 WP(C)/30348/2025	BISHNU CHARAN PRADHAN VS	ADYASIDHI MISHRA VS	// 0

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171	D-WP(C)/43314/2025 WP(C)/30349/2025	STATE OF ODISHA SHAKTI PRASAD NAYAK VS	ATUL TRIPATHY VS	// // 0
172	D-WP(C)/43449/2025 WP(C)/30350/2025	STATE OF ODISHA SASMITA SAHU VS	ADYASIDHI MISHRA VS	// // 0
173	D-WP(C)/43326/2025 WP(C)/30351/2025	STATE OF ODISHA BISWAMBAR SAHOO VS	ATUL TRIPATHY VS	// // 0
174	D-WP(C)/43513/2025 WP(C)/30352/2025	STATE OF ODISHA AMLAN PRADHAN VS	ADYASIDHI MISHRA VS	// // 0
175	D-WP(C)/43467/2025 WP(C)/30353/2025	STATE OF ODISHA BIPLAB NANDY VS	ADYASIDHI MISHRA VS	// // 0
176	D-WP(C)/43477/2025 WP(C)/30354/2025	STATE OF ODISHA SOUMYASANTA PATTANAIAK VS	ADYASIDHI MISHRA VS	// // 0
177	D-WP(C)/42551/2025 WP(C)/30355/2025	STATE OF ODISHA BIJAY KUMAR SUNDHI VS	NIRANJAN MAHARANA VS	// // 0
178	D-WP(C)/43499/2025 WP(C)/30356/2025	STATE OF ODISHA SITA RAM JENA VS	ADYASIDHI MISHRA VS	// // 0
179	D-WP(C)/43501/2025 WP(C)/30357/2025	STATE OF ODISHA CHANDAN KUMAR MOHAPATRA VS	ADYASIDHI MISHRA VS	// // 0
180	D-WP(C)/42690/2025 WP(C)/30358/2025	STATE OF ODISHA LAXMAN BHOI VS	RAMAKANTA BHOI VS	// // 0
181	D-WP(C)/38067/2025 WP(C)/30359/2025	STATE OF ODISHA DILLIP KUMAR POLAI VS	ANUP KUMAR MOHAPATRA VS	// // 0
		STATE OF ODISHA		//

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182	D-WP(C)/42651/2025 WP(C)/30360/2025	MAHUNTA BHOI VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	// 0 //
183	D-WP(C)/42992/2025 WP(C)/30361/2025	UNION OF INDIA VS M/S. R.L. SINGH ENGINEERING AND BUILDERS PVT. LTD., KHURDA	BISWAJIT MAHARANA VS	// 0 //
184	D-WP(C)/42633/2025 WP(C)/30362/2025	SWAYAMBAR RANA VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
185	D-WP(C)/42995/2025 WP(C)/30363/2025	PADMA CHANRAN TRIPATHY VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	// 0 //
186	D-WP(C)/42759/2025 WP(C)/30364/2025	NARAYAN BEHERA VS STATE OF ODISHA	SAPAN KUMAR PAL VS	// 0 //
187	D-WP(C)/42853/2025 WP(C)/30365/2025	SHIBARAM PATI VS STATE OF ODISHA	RABI NARAYAN PANDA VS	// 0 //
188	D-WP(C)/43000/2025 WP(C)/30366/2025	NIMAIN MOHAPATRA VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	// 0 //
189	D-WP(C)/43412/2025 WP(C)/30367/2025	JANMEJAYA JENA VS STATE OF ODISHA	ADYASIDHI MISHRA VS	// 0 //
190	D-WP(C)/42863/2025 WP(C)/30368/2025	JAGABANDHU SETHI VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
191	D-WP(C)/43468/2025 WP(C)/30369/2025	SAIRAJ DAS VS STATE OF ODISHA	ADYASIDHI MISHRA VS	// 0 //
192	D-WP(C)/43367/2025 WP(C)/30370/2025	JAGATPATI MOHANTY VS STATE OF ODISHA	ADYASIDHI MISHRA VS	// 0 //
193	D-WP(C)/43363/2025	BIRANCHI NARAYAN SWAIN	ADYASIDHI MISHRA	//

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	WP(C)/30371/2025	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/43834/2025 WP(C)/30372/2025	NIMAIN BADOI VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	// 0 //
195	D-WP(C)/43432/2025 WP(C)/30373/2025	DEEPTIRAJA BADANAYAK VS STATE OF ODISHA	ADYASIDHI MISHRA VS	// 0 //
196	D-WP(C)/42870/2025 WP(C)/30374/2025	SOMANATH SAHU VS ASST. SETTLEMENT OFFICER, CUTTACK	SUDHIR KUMAR MALLICK VS	// 0 //
197	D-WP(C)/42872/2025 WP(C)/30375/2025	RADHESHYAM BERIWAL VS STATE OF ODISHA	TUSAR KANTI PRAHARAJ VS	// 0 //
198	D-WP(C)/40560/2025 WP(C)/30376/2025	DIVISIONAL RAILWAY MANAGER EAST COAST RAILWAY, KHURDA VS PURNA CHANDRA SAHOO	SIDHARTH SANKAR MOHAPATRA, S.P.C VS	// 0 //
199	D-WP(C)/43284/2025 WP(C)/30377/2025	ANITA SAHOO VS STATE OF ODISHA	ARIJEET MISHRA VS	// 0 //
200	D-WP(C)/43441/2025 WP(C)/30378/2025	SUSHANTA KUMAR SAHOO VS STATE OF ODISHA	ADYASIDHI MISHRA VS	// 0 //
201	D-WP(C)/43402/2025 WP(C)/30379/2025	LAXMINARAYANA SANDHA VS STATE OF ODISHA	ADYASIDHI MISHRA VS	// 0 //
202	D-WP(C)/43406/2025 WP(C)/30380/2025	SWARUP PRAKASH SHEE VS STATE OF ODISHA	ADYASIDHI MISHRA VS	// 0 //
203	D-WP(C)/41296/2025 WP(C)/30381/2025	PRASANNA PRADHAN VS STATE OF ODISHA	BIJAYA KUMAR NAYAK (3) VS	// 0 //
204	D-WP(C)/41743/2025 WP(C)/30382/2025	RINA KUMARI BIDYUT PRABHA GOUDA VS	SANTOSH KUMAR DASH VS	// 0

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205	D-WP(C)/42985/2025 WP(C)/30383/2025	STATE OF ODISHA AKSHAYA KUMAR ROUT VS EXECUTIVE ENGINEER (ELECT) SALEPUR ELECTRICAL DIVISION, CUTTACK	HARMOHAN DHAL VS	// // 0 //
206	D-WP(C)/43474/2025 WP(C)/30384/2025	KARTIKA DAS VS STATE OF ODISHA	ADYASIDHI MISHRA VS	// 0 //
207	D-WP(C)/43380/2025 WP(C)/30385/2025	CHITTARANJAN MAHARANA VS STATE OF ODISHA	ADYASIDHI MISHRA VS	// 0 //
208	D-WP(C)/42874/2025 WP(C)/30386/2025	KUMUDA CHANDRA PADHI VS ASSISTANT SETTLEMNT OFFICER, CUTTACK	SUDHIR KUMAR MALLICK VS	// 0 //
209	D-WP(C)/41963/2025 WP(C)/30387/2025	NIKHIL N KAPUR VS STATE OF ODISHA	KISHORE KUMAR MISHRA VS	// 0 //
210	D-WP(C)/42754/2025 WP(C)/30388/2025	SANJUKTA ROUT VS STATE OF ODISHA	PREMANANDA MOHANTY VS	// 0 //
211	D-WP(C)/43677/2025 WP(C)/30389/2025	PURNA PRADEEP MUDULI VS THE STATE OF ODISHA	SATYABRATA MOHANTY (1) VS	// 0 //
212	D-WP(C)/43687/2025 WP(C)/30390/2025	HARAPRASAD BISWAL VS STATE OF ODISHA	SATYABRATA MOHANTY (1) VS	// 0 //
213	D-WP(C)/42737/2025 WP(C)/30391/2025	BIMAL PRASAD BEHERA VS INDIAN OVERSEAS BANK, GORUAL BRANCH, PURI	PRADIP KUMAR CHAKRA VS	// 0 //
214	D-WP(C)/42781/2025 WP(C)/30392/2025	RAGHUNATH MOHAPATRA VS STATE OF ODISHA	SURYAKANTA DASMOHAPATRA VS	// 0 //
215	D-WP(C)/42718/2025 WP(C)/30393/2025	SUBASH CHANDRA KHUNTIA VS STATE OF ODISHA	BIJAYALAXMI SAHOO VS	// 0 //

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216	D-WP(C)/43619/2025 WP(C)/30394/2025	REGALA JAYA RAM VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
217	D-WP(C)/43493/2025 WP(C)/30395/2025	ARATI PARIDA VS STATE OF ODISHA	ADYASIDHI MISHRA VS	// 0 //
218	D-WP(C)/42805/2025 WP(C)/30396/2025	KANAKALATA DAS VS STATE OF ODISHA	SURYAKANTA DASMOHAPATRA VS	// 0 //
219	D-WP(C)/43488/2025 WP(C)/30397/2025	DEEPAK KUMAR SAHOO VS STATE OF ODISHA	ADYASIDHI MISHRA VS	// 0 //
220	D-WP(C)/42878/2025 WP(C)/30398/2025	SHREEMAYEE PANDA VS ASSISTANTSETTLEMENT OFFICER, CUTTACK	SUDHIR KUMAR MALLICK VS	// 0 //
221	D-WP(C)/42886/2025 WP(C)/30399/2025	DEBASIS MISHRA VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //
222	D-WP(C)/30134/2025 WP(C)/30400/2025	SUCHITRA RANI DASH VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
223	D-WP(C)/43595/2025 WP(C)/30401/2025	GREENBADI GRAM PANCHAYAT LEVEL FEDERATION, KANDHAMAL VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
224	D-WP(C)/43419/2025 WP(C)/30402/2025	GOLAK CHANDRA MAHARANA VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	// 0 //
225	D-WP(C)/43067/2025 WP(C)/30403/2025	RASHMITA SAHOO VS STATE OF ODISHA	PRASANTA KUMAR MOHANTY (2) VS	// 0 //
226	D-WP(C)/43750/2025 WP(C)/30404/2025	SUMAN PANDA VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
227	D-WP(C)/43372/2025	JINASIS SAW	ADYASIDHI MISHRA	//

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	WP(C)/30405/2025	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/42715/2025 WP(C)/30406/2025	BIJAY KUMAR NAYAK VS STATE OF ODISHA	BIJAYALAXMI SAHOO VS	// 0 //
229	D-WP(C)/43417/2025 WP(C)/30407/2025	SANTOSH ROUTARAY VS STATE OF ODISHA	ADYASIDHI MISHRA VS	// 0 //
230	D-WP(C)/43394/2025 WP(C)/30408/2025	RAJAT KUMAR MANDAL VS STATE OF ODISHA	ADYASIDHI MISHRA VS	// 0 //
231	D-WP(C)/42734/2025 WP(C)/30409/2025	RAMESH CHANDRA PATRA VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
232	D-WP(C)/43420/2025 WP(C)/30410/2025	BISHNU PRASAD BALIARSINGH VS STATE OF ODISHA	ADYASIDHI MISHRA VS	// 0 //
233	D-WP(C)/42806/2025 WP(C)/30411/2025	SUSANTA KUMAR PRADHAN VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
234	D-WP(C)/43552/2025 WP(C)/30412/2025	SUSHANTA DASH VS STATE OF ORISSA	MITHUN DAS VS	// 0 //
235	D-WP(C)/43423/2025 WP(C)/30413/2025	RAMESH CHANDRA BEHERA VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// 0 //
236	D-WP(C)/40975/2025 WP(C)/30414/2025	M/S. VARSHA MOTORS, JHARSUGUDA VS DEPUTY COMMISSIONER, GST AND CENTRAL EXCISE, JHARSUGUDA DIVISION, JHARSUGUDA	MADHAB LAL AGARWAL VS	// 0 //
237	D-WP(C)/43408/2025 WP(C)/30415/2025	BABITA DAS VS STATE OF ODISHA	ADYASIDHI MISHRA VS	// 0 //
238	D-WP(C)/43428/2025 WP(C)/30416/2025	DIKSHIT KUMAR SETHY VS	ADYASIDHI MISHRA VS	// 0

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239	D-WP(C)/42717/2025 WP(C)/30417/2025	STATE OF ODISHA SADHU CHARAN KHATUA VS	BIJAYALAXMI SAHOO VS	// // 0
240	D-WP(C)/33216/2025 WP(C)/30418/2025	STATE OF ODISHA SURESH KUMAR BEHERA VS	PRONOY MOHANTY VS	// // 0
241	D-WP(C)/43017/2025 WP(C)/30419/2025	COMMISSIONER OF ENDOWMENTS, BBSR , ODISHA PRADEEP KUMAR TARAI VS	SUDHIR KUMAR MALLICK VS	// // 0
242	D-WP(C)/43565/2025 WP(C)/30420/2025	ASSISTANT SETTLEMENT OFFICER, CUTTACK CHANDAN MAHANTA VS	SUBHADUTTA ROUTRAY VS	// // 0
243	D-WP(C)/43480/2025 WP(C)/30421/2025	STATE OF ODISHA ABANI PANIGRAHI VS	ADYASIDHI MISHRA VS	// // 0
244	D-WP(C)/41043/2025 WP(C)/30422/2025	STATE OF ODISHA M/S A1 HINDOCHA SUPERSTORE, DHENKANAL VS	PANKAJ KHENDEWAL VS	// // 0
245	D-WP(C)/43579/2025 WP(C)/30423/2025	CHIEF COMMISSIONER OF CT AND GST, CUTTACK AJIT KUMAR SENAPATI VS	SUBHADUTTA ROUTRAY VS	// // 0
246	D-WP(C)/42844/2025 WP(C)/30424/2025	STATE OF ODISHA BIDULATA JENA VS	BIJAYA KUMAR NAYAK (3) VS	// // 0
247	D-WP(C)/43585/2025 WP(C)/30425/2025	STATE OF ODISHA DAL GOVINDA GIRI VS	SUBHADUTTA ROUTRAY VS	// // 0
248	D-WP(C)/43591/2025 WP(C)/30426/2025	STATE OF ODISHA DEBASHISA PANDA VS	SUBHADUTTA ROUTRAY VS	// // 0
249	D-WP(C)/43479/2025 WP(C)/30427/2025	STATE OF ODISHA DEEPAK KUMAR NAYAK VS	ADYASIDHI MISHRA VS	// // 0
		STATE OF ODISHA		//

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250	D-WP(C)/42850/2025 WP(C)/30428/2025	RAMA CHANDRA ROUT VS STATE OF ODISHA	RABI NARAYAN PANDA VS	// () //
251	D-WP(C)/43521/2025 WP(C)/30429/2025	DEEPAK KUMAR CHAND VS GENERAL ADMINISTRATION AND PUBLIC GRIEVANCES	ADYASIDHI MISHRA VS	// () //
252	D-WP(C)/37080/2025 WP(C)/30430/2025	DHARANIDHAR SAHU VS TAHASILDAR, ATTABIRA	DILIP KUMAR SAHU VS	// () //
253	D-WP(C)/43526/2025 WP(C)/30431/2025	ASHIRBAD ARUKHA VS STATE OF ODISHA	ADYASIDHI MISHRA VS	// () //
254	D-WP(C)/43622/2025 WP(C)/30432/2025	NILADRI BIHARI NAYAK VS STATE OF ODISHA	SUBHADUTTA ROURTRAY VS	// () //
255	D-WP(C)/43388/2025 WP(C)/30433/2025	SWAPNESH MOHAPATRA VS STATE OF ODISHA	ADYASIDHI MISHRA VS	// () //
256	D-ABLAPL/31723/2025 ABLAPL/12466/2025	SANTANU KUMAR KOELA VS STATE OF ODISHA	AJIT KUMAR PANDA VS	JHARPOKHARIA /260 /2025 () //
257	D-ABLAPL/31858/2025 ABLAPL/12467/2025	SAMIR DALEI VS STATE OF ODISHA	ANANGA KUMAR OTTA VS	BADACHANA /553 /2024 () //
258	D-ABLAPL/32102/2025 ABLAPL/12468/2025	OMKAR NAIK @ OMM VS STATE OF ODISHA	BIBHUDUTTA SURYAVANSHI VS	BIDANASI /245 /2025 () //
259	D-ABLAPL/32135/2025 ABLAPL/12469/2025	MAHESWAR PRADHAN VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	BALASORE SADAR /328 /2025 () //
260	D-ABLAPL/31634/2025 ABLAPL/12470/2025	KRUPASINDHU BEHERA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	RAIBANIA /95 /2025 () //
261	D-ABLAPL/32705/2025	PABITRA LENKA	PRAKASH CHANDRA DASH	MAHAKALPARA /300 /2025

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	ABLAPL/12471/2025	VS STATE OF ODISHA	VS	() //
262	D-ABLAPL/32304/2025 ABLAPL/12472/2025	DEBADUTTA KHETI VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	BIRMAHARAJPUR /127 /2025 () //
263	D-ABLAPL/31839/2025 ABLAPL/12473/2025	SURAJ @ SAROJ NAIK VS STATE OF ODISHA	BABITA DASH VS	BANARAPAL /487 /2025 () //
264	D-ABLAPL/32403/2025 ABLAPL/12474/2025	LUTIA DALEI @ NATABAR DALEI VS STATE OF ODISHA	SABYASACHI MISHRA VS	BARAMBA /117 /2025 () //
265	D-ABLAPL/32049/2025 ABLAPL/12475/2025	DARASINGH BEHERA VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	LARAMBA /220 /2025 () //
266	D-ABLAPL/32419/2025 ABLAPL/12476/2025	ARBAZ KHAN VS STATE OF ODISHA	ARIJEET MISHRA VS	GHASIPURA /378 /2025 () //
267	D-ABLAPL/32422/2025 ABLAPL/12477/2025	PABITRA SETHI VS STATE OF ODISHA	ARIJEET MISHRA VS	GHASIPURA /378 /2025 () //
268	D-ABLAPL/32160/2025 ABLAPL/12478/2025	MAHESWAR SETHI VS STATE OF ODISHA	ARIJEET MISHRA VS	PATTAMUNDAI /326 /2025 () //
269	D-ABLAPL/32435/2025 ABLAPL/12479/2025	MANGARAJ BEHERA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	BHUBANESWAR G.R.P.S. /56 /2021 () //
270	D-ABLAPL/32228/2025 ABLAPL/12480/2025	PRAKASH PRADHAN VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	ATHGARH /264 /2023 () //
271	D-ABLAPL/32454/2025 ABLAPL/12481/2025	SUKANTA BEHERA VS STATE OF ODISHA	ASIT KUMAR JENA VS	CUTTACK SADAR /793 /2025 () //
272	D-ABLAPL/32499/2025 ABLAPL/12482/2025	ANANTA MOHANTY VS	PRAVASH CHANDRA JENA VS	BHOGRAI /410 /2023 ()

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273	D-ABLAPL/32300/2025 ABLAPL/12483/2025	STATE OF ODISHA SUBASINI NAIK @ DEI VS STATE OF ODISHA(VIG.)	ASHWINI KUMAR DAS VS	// BHUBANESWAR VIGILANCE /13 /2019 ()
274	D-ABLAPL/32411/2025 ABLAPL/12484/2025	OMM PRAKASH PATRA VS STATE OF ODISHA	BIRANCHI KUMAR JENA VS	// BALIANTA P.S. /419 /2025 ()
275	D-ABLAPL/32412/2025 ABLAPL/12485/2025	KANHU CHARAN SWAIN VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	// DHENKANAL SADAR /806 /2025 ()
276	D-ABLAPL/32538/2025 ABLAPL/12486/2025	RAGHUNI DASH @ JANAKI BALLAV DASH VS STATE OF ODISHA	SUSANTA KUMAR MISHRA VS	// / /0 ()
277	D-ABLAPL/32544/2025 ABLAPL/12487/2025	RAJENDRA PALAI VS STATE OF ODISHA	PRAFULLA KUMAR BISWAL VS	// AUL /305 /2025 ()
278	D-ABLAPL/32582/2025 ABLAPL/12488/2025	ASWINI MAHANANDA VS STATE OF ODISHA	SACHIDANANDA PADHEE VS	// BARGARH /579 /2025 ()
279	D-ABLAPL/32632/2025 ABLAPL/12489/2025	KRUSHNA CHANDRA SAHOO VS STATE OF ODISHA	PRADIPTA BEURA VS	// / /0 J.M.F.C.,TIGIRIA(Cuttack)
280	D-ABLAPL/32551/2025 ABLAPL/12490/2025	NISHISMITA KUJUR VS STATE OF ODISHA	UMAKANTA BARIK VS	2(A)CC/0000086/2025 SECTOR-15 /37 /2025 ()
281	D-ABLAPL/32553/2025 ABLAPL/12491/2025	HIMANSU CHAKRABARTY @ HIMANSHU CHAKRABORTY VS STATE OF ODISHA	UMAKANTA BARIK VS	// UMERKOTE /308 /2025 ()
282	D-ABLAPL/32578/2025 ABLAPL/12492/2025	PRAFULLA KUMAR MOHANTA VS STATE OF ODISHA	SUSIL KUMAR PATTNAIK VS	// CHAMPUA /64 /2016 ()
283	D-ABLAPL/32486/2025 ABLAPL/12493/2025	ALOK KUMAR MALIK VS STATE OF ODISHA	PARSURAM PANDA VS	// NAIKANI-DIHI /28 /2025 ()

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284	D-ABLAPL/32512/2025 ABLAPL/12494/2025	BIKRAMJEET BADHWAR @ BIRU VS STATE OF ODISHA	SK. ZAFARULLA VS	ORIENT /173 /2025 () //
285	D-ABLAPL/32558/2025 ABLAPL/12495/2025	KISHAN KUMAR BHUYAN VS STATE OF ODISHA	MANAS KUMAR CHAND VS	SAHADEV KHUNTA /336 /2025 () //
286	D-ABLAPL/32635/2025 ABLAPL/12496/2025	CHANDRA @ CHUNCHU PRASAD VS STATE OF ODISHA	SOUBHAGYA SWAIN VS	BELPARA /93 /2025 () //
287	D-ABLAPL/32637/2025 ABLAPL/12497/2025	CHAKRADHAR ROUT VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	KHANTAPADA /296 /2025 () //
288	D-ABLAPL/32639/2025 ABLAPL/12498/2025	MAHAVEER PRASAD BARAL VS STATE OF ODISHA	SAMBEET PATTANAYAK VS	BALANGA /211 /2025 () //
289	D-ABLAPL/32569/2025 ABLAPL/12499/2025	BIKASH BISWAL VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	/ /0 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000111/2025
290	D-ABLAPL/32571/2025 ABLAPL/12500/2025	ASISH KANDI VS STATE OF ODISHA	SANJIT MISHRA VS	KAKATAPUR /293 /2025 () //
291	D-ABLAPL/30938/2025 ABLAPL/12501/2025	SOUBHAGYA KUMURA VS STATE OF ODISHA	SWARAJ PATEL VS	PLANTSITE /733 /2025 () //
292	D-ABLAPL/32583/2025 ABLAPL/12502/2025	HEMANTA SUNA VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	BAUNISUNI /56 /2025 () //
293	D-ABLAPL/32587/2025 ABLAPL/12503/2025	HADIBANDHU MALLIK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	NIKIRAI /326 /2025 () //
294	D-ABLAPL/32492/2025 ABLAPL/12504/2025	PRAMOD KUMAR SAHOO @ PRAMOD KUMAR SAHU VS STATE OF ODISHA	NAIBEDYA PRASAD SAMAL VS	BHARATPUR PS /407 /2025 () //
295	D-ABLAPL/31316/2025	BISWABHUSAN HARICHANDAN MOHAPATRA @ KUNA	NARESH CHANDRA JENA	BALIANTA P.S. /419 /2025

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	ABLAPL/12505/2025	VS STATE OF ODISHA	VS	() //
296	D-ABLAPL/32641/2025 ABLAPL/12506/2025	BADAL @ MANOJ KUMAR BARIK VS STATE OF ODISHA	MRUGANKA MAULI PATNAIK VS	BASELI SAHI PS /189 /2025 () //
297	D-ABLAPL/32642/2025 ABLAPL/12507/2025	SUNIL SAHU VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	PADMAPUR /60 /2025 () //
298	D-ABLAPL/32560/2025 ABLAPL/12508/2025	SANGRAM DASH VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	BALICHANDRAPUR /310 /2025 () //
299	D-ABLAPL/32646/2025 ABLAPL/12509/2025	ADITYA MOHAPATRA VS STATE OF ODISHA	SANJIT MISHRA VS	KUMBHARAPARA /431 /2025 () //
300	D-ABLAPL/32563/2025 ABLAPL/12510/2025	NIRAKARA TANDI @ HARIJAN VS STATE OF ODISHA	MANAS KUMAR CHAND VS	SINAPALI /296 /2025 () //
301	D-ABLAPL/32698/2025 ABLAPL/12511/2025	SANGITA PRADHAN VS STATE OF ODISHA	CHIRANJIB ROUT VS	N.T.P.C. /125 /2025 () //
302	D-ABLAPL/32659/2025 ABLAPL/12512/2025	KUNJA BIHARI BHOI VS STATE OF ODISHA	SARTHAK SATAPATHY VS	JAGATSINGPUR /25 /2025 () //
303	D-ABLAPL/32686/2025 ABLAPL/12513/2025	SANJAY MANDAL VS STATE OF ODISHA	UMESH CHANDRA DORA VS	CHITRAKONDA /159 /2025 () //